79

#### Export to European Economic Com. munity and other Countries

1303. SHRI JAGDISH PRASAD Will the MATHUR: Minister COMMERCE be pleased to state:

- (a) whether it is a fact that the European Economic Community is formulating new guidelines for generalise a scheme of preferences that would adversely effect India's interest; and
- (b) if so, what steps Government propose to take to protect India's in-

THE MINISTER OF COMMERCE AND STEEL AND MINES PRANAB MUKHERJEE): (a) and (b) The Commission of the European Communities have formulated their proposals on the guidelines for continuation of the European Community's scheme of generalised tariff preferences for the post 1980 period and submitted to their Council for their consideration.

The proposals envisage inter-alia the division of beneficiary countries into three categories depending on their levels of development with the objective of taking measures to correct the uneven use of preferential advantages. In respect of newly industrialising and highly competitive developing countries it is proposed to restrict the use of preferential advantages. For the poorest and least developed countries the present arrangements which provide for virtually complete liberalisation are proposed to be continued and further improved. It is also proposed to add to this list other countries with weak economies and low level of development. In respect of the developing countries not falling in either of the above two categories it is proposed to liberalise the scheme as far as possible to allow them to make the most of the preferences by developing their exports of new products.

The effect on India's export interests •of the guidelines if adopted will de pend on the category in which incha 13 placed. At present there is no official indication in this regard. The matter has been taken up with the EEC authorities both at the level of our mission in Brussels as well as during. inter-governmental meetings. effort to protect our interests are continuing.

### पर्यटन विकास

1304. श्री लाडली मोहन निगम: क्या पर्यटन ग्रौर नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

- (क) पर्यटन विकास के लिए छठी पंचवर्षीय योजना और 1979-80 की वार्षिक योजना के लिए सरकार प्रस्तावित प्रावधान और इस प्रयोजन के लिए योजना ग्रायोग द्वारा स्वीकृत की गई राशि का **ब्यौरा** क्या है;
- (ख) मध्य प्रदेश में उन पर्यटन केन्द्रों के नाम क्या हैं जिनके विकास हेत् छठी। योजना में योजनायें सम्मिलित की गई हैं तथा जिनके लिए धन की व्यवस्था भी की गई है;
- (ग) 1979-80 की वार्षिक विकास योजना के दौरान मध्य प्रदेश में किन-किन स्थानों का विकास किये जाने का विचार है; भ्रीर 🚯
- (घ) उन विकास योजनाम्रों काः ब्यौरा क्या है तथा उनमें से प्रत्येक के लिए कितनी-कितनी धनराशि की व्यवस्था की गई हैं ?

#### †[Development of tourism

LADLI MOHAN SHRI NIGAM: Will the Minister of TOUR-ISM AND CIVIL AVIATION pleased to state:

(a) the details of the provision proposed by Government in the Sixth Five Year Plan and the annual plan of 1979-80 for the development of

<sup>†[ ]</sup> English translation.

10.00

12.35

tourism and the amount sanctioned by the Planning Commission for this purpose;

(b) the names of tourist centres in Madhya Pradesh for the development of which schemes have been included in the Sixth Plan and the amount provided for them;

(c) the names of places of Madhya Pradesh which are proposed to be developed during the annual development plan of 1979-80; and

(d) what are the details thereof alongwith the provisions made for them?]

वर्यक्रत भीर नागर विमानन मंबालय में रास्य मंत्री (श्री चन्द्रलाल चन्द्राकर): (क) से (घ) जैसे ही पंचवर्षीय योजना की बर्तमान पूनरीक्षा पूरी हो जाएगी, तैसे ही 1980-85 योजना प्रवधि के लिए पर्यंटन संबंधी परिव्यय को ग्रंतिम रूप दे दिया जाएगा । 1980-85 योजना अवधि के दौरान विकास के लिए प्रारम्भ की जाने वाली स्कीमों और पर्यंटक केन्द्रों को संशोधित छठी पंचवर्षीय योजना 1980-85 के साथ साथ भ्रंतिम रूप दिया जाएगा । वार्षिक बोजना 1979-80 में पर्यटन स्कीमों के लिए 12.94 करोड रूपए ग्रावंटित किए गए थे। वार्षिक योजना 1979-80 में शामिल की गई योजनाम्रों की एक मोटी रूपरेखा संलग्न है। 1979-80 के दौरान मध्य प्रदेश में जो विकासात्मक स्कीम शुरू की गयी थी, बहु 30 लाख रुपए की अनुमानित लागत से कान्हा नेशनल पार्क में एक वन गृह का निर्माण करने से संबन्धित थी । इस धन राशि में से, भारत पर्यटन विकास निगम को इस स्कीम के कार्यान्वयन हेत् कार्यवाही प्रारम्भ करने के लिए 9.80 लाख रुपए ग्रग्रिम राशि के

इस में पहले ही रिलीज कर दिए गए हैं।

#### पर्यटन विभाग

वार्षिक योजना (1979-80) स्कीमें/परि-व्यय

योजना	Are .	. बार्षिक
	14.00	योजना
		1975-80
11.410		के लिए
		स्वीकृत
		परिव्यय

## क. स्पिलग्रोवर स्कीमें

(क) अनुपूरक आवास

(ख)	चुने हुए पर्यटक केन्द्रों	2,35
	पर परिवहन सुविधाम्रों	
	की परिवहन व्यवस्था	

जोड़ (क)

# ख. नई स्कीमें

1.	जनता होटल	<b>5</b> .00
		(सांकेतिक)

2.	(事)	पर्यटक ग्राम	5.00
		काम्पलक्सों का विकास	•

(₹)	सामाजिक पर्यटन	<b>5</b> .	00
	(धर्मशालाएं ,सराय		
	म्रादि)	37	

3. (事)	युवा होस्टलों के	2.69
	प्रबंध के लिए राज्य	
	सरकारों को स्रौर	3.5
rejuti l	भारतीय युवा होस्टल	

एसोसिएशन को

सहायक अनुदान

<b>(</b>	नए युवा होस्टलों	20, 00
	का निर्माण	

4.	चुने हुए पर्यटक केन्द्रों पर	10.00
	परिवहन मुविधात्रों के	
	लिए परिवहन प्रावधान	4

5.	पर्वतीय ग्रौर	समुद्र-तटीय	51.00
	विहार स्पल		

83	Written Answers	[ RAJYA	SABHA ]	to Questions	12
योष	जना अ	वार्षिक योजना 1979-80 के लिए स्वीकृत परिव्यय	THE M. CIVIL A LAL CH The ou period soon as Year Pl Tourist	tlay on tourism for 1980—85 will be fin the current review of an is completed. So Centres to be taken	ISM AND CHANDU- a) to (d). the plan alised as of the Five hemes and up for
6.	सांस्कृतिक पर्यटन	30.00	1980—8	ment during the plot will be finalised a	long with
7.	वन्य जीव पर्यटन	25.76		rised Sixth Five Y 5. The allocation for	
8.	खेल कूद पर्यटन	5.00		in the Annual Plantage 12.94 crores. A bro	
	प्रचार ग्रौर संवर्धन	90.00	of the s	chemes included in t	he Annual
10.	मेलों/पर्वो श्रोर सांस्कृतिक कार्यक्रमों का संवर्धन	2.00	lopment Pradesh	079-80 is attached. tal scheme taken up a during 1979-80 was a of a Forest Lodge	in Madhya the cons-
<b>51</b> 1.	मीडिया रित्रेशन	5.00	Kanha	National Park at an	estimated
12.	प्रशिक्षण ग्रीर पर्यटन	20.58		Rs. 30/- lakhs Of of Rs. 9.80 lakhs h	
***	संस्थान 💮 💮		been re	leased as an advand ourism Development	ce to the
÷1 3.	मार्केट ग्रनुसंघान सर्वेक्षण	5.00	tion for	initiating action on	
114.	मुख्यालय के संगठन ग्रीर	3.00		<b>f</b> thi <sub>s</sub> scheme. ARTMENT OF TOUI	) TCNE
	भारत तथा विदेश स्थित क्षेत्र कार्यालयों को सुदृढ		ŀ	INUAL PLAN (1979-INUAL PLAN)	80)—
<b>24 5.</b>	करना वित्तीय संस्थाओं को इन्द्रेस्ट डिफ़रेन्शल सब्सि (ग्राई.एफ.सी.ग्राई. को		Scheme	ner og en skale og en skal Det skale og en skale og e	Annual Plan Agreed outlay 1979-80
	होटल निर्माण के लिए ऋण)		a) Supp	LOVER SCHEMES : blementary Accommo- tion	10.00
316.	निजी सेक्टर में परिवहन प्रचालकों और एस.टी. डी.	10.00		nsport Provision of ansport facilities at select tourist centres	
1 25	को ऋण जोड़ (ख)	309.90	B. NEW	Total (A) SCHEMES:	12.35
	कुल जोड़ (क) भ्र <b>ौ</b> र (ख	322.25	1. Jant	a Hotel	5 00 (token)
· ·	किफायत की जरूरत को	_	2. a) I	Development of Tourist Village Complexes	5.00
•	322.25 लाख रुपए के में घटा कर 182.25 ल			ocial Tourism (Dharam- halas, Sarais etc.)	5.00
			(		

†[ ]English translation.

विदया गया था।

14. Strengthening of Organisation at Headquarters and field offices in India and abroad. 3.00 15. Interest Differential subsidy to Financial Institutions

(IFCI for loans for Hotel

14:96

10.00

309.90

construction) 16. Loans to Transport Operators in private sector and STD

Grand total (A & B) The outlay of Rs. 322 25 lakhs was subsequently reduced to Rs. 182 25

Total (B)

lakhs in view of the need to exercise economy. Income tax paid by top Film Stars

1305. SHRIMATI USHA MALHO-TRA: Will the Minister of FINANCE be pleased to state:

- (a) the names of the twenty film stars who are the highest incometax payers;
- (b) the amount of income tax assessed from each of them during the last three years, year-wise; and

(c) the amount paid bv them

during the same period? THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI

MAGANBHAI BAROT): (a) to (c). The information is being colected and will be laid on the Table of the House.

मैसर्स हन्द्स्तान लीवर लिमिटेड द्वारा प्रपने वितरकों से धन का जमा किया

13 06. श्री कलराज मिश्र : श्री लाखन सिंह:

क्या वित्त मंत्री यह बताने की क्रुपा करेंगे

कि: (क) क्या सरकार को मालम है कि हिन्द्स्तान लीवर लिमिटेड ने गत छः वर्षों के दौरान सम्पूर्ण देश में श्रपने वितरकों से

किये हैं: (ख) यदि हां, तो इस प्रकार कितनी

प्रतिभति/निक्षेपों के रूप में करोड़ों रूपए एकद

(ग) क्या यह धन एकत्र करने के लिए उक्त कम्पनी ने रिजर्व बैंक की भ्रन्मति ली

राशि एकत्र की गई है:

(घ) यदि हां, तो इस सम्बन्ध में ब्यौरा

‡[Funds collected by M/s. Hindustan Lever Limited from their Distributors

1306. SHRI KALRAJ MISHRA: SHRI LAKHAN SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware that the Hindustan Lever Limited has collected crores of rupees in the shape of security/deposits from its distributors throughout the country during the last six years;
- (b) if so, how much amount has thus been collected:
- (c) whether the said company had taken permission from the Reserve for collecting these deposits; Bank and
- (d) if so, what are the details in this regard?]

<sup>†[ ]</sup> English translation.